

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).11105/2008

STATE OF J&K & ORS.

Petitioner(s)

VERSUS

MOHMAD MAQBOOL SOFI & ORS.

Respondent(s)

Date: 07/11/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anis Suhrawardy,Adv.

Mr. D. Ahmad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioner has to file process fee within a week.

If process fee is filed within a week, Registry is directed to issue notice as per earlier order.

List the matter on 18.12.2008.

If process fee is not filed within a week, list the matter before the Hon'ble Chamber Judge for non prosecution against the unserved respondents.

However Registry shall not wait for process fee till 18.12.2008 and matter shall be listed before the Hon'ble Chamber Judge at the earliest after a week, in case of non payment of process fee within a week.

(S.G.SHAH)
Registrar